NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP (CAA) No. 49/NCLT/AHM/2017 In CA (CAA) No.51/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>01.08.2017</u>

Name of the Company:

Citadelle Agencies Pvt. Ltd.

Dolat Commodities and Training Pvt. Ltd. Khyati Commodities and Trading Pvt Ltd

Vaipan Trading Pvt Ltd.

Nirshilp Commodities and Trading Pvt. Ltd.

(Joint Application)

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

SIGNATURE

1. Mursaj Thakose For D. N. Ravau

Advocate

Petitione-6 Lillaku

ORDER

Learned Advocate Mr. Yuvraj Thakore i/b Learned Advocate Ms. Dharmistha Raval present for Petitioner.

Proof of service of publication filed.

Proof of service of notice to statutory authorities filed.

No representation received from statutory authorities.

No representation received from public.

Heard arguments of learned Counsel for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of August, 2017.